National Company Law Tribunal

Allahabad Bench

CPNO. (1B) 156/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL NAME OF THE COMPANY: M/S Laxmi Chand Bansidhar V/s Juggilal SECTION OF THE COMPANIES ACT/I & B CODE:

9 of I & B code of 2016 COMPANY LAW TRIBUNAL ON 04.12.2017

Name

Representation

Signature

SI. NO.

Designation

1. R.P. Agarwal Advocate Respondent ? 2. Jahrengis Haider Advocate Respondent 3. Vinayale Tolishal Advocate Petitioner

C.P. No. 156/ALD/2017

Advocate, Shri Vinayak Mithal for the Operational Creditor. Advocate, Shri R.P.Agarwal along with Jahagir Haidar for the Corporate Debtor Company.

Shri R.P. Agarwal make appearance on behalf of the Corporate Debtor Company. He needs time for filing objection to the present petition. Hence, the time is granted.

The matter be listed on 20th December, 2017.

Date: 04.12.2017

Typed By;

Jyoti

Stenographer

Shri H.P. Chaturvedi, Member (Judicial)